## SUPPLEMENTARY CAUSE LIST

COURT NO. 26

## HON'BLE MS.JUSTICE NEENA BANSAL KRISHNA

NOTE: IT IS CIRCULATED FOR INFORMATION OF THE LD. COUNSELS/ LITIGANTS THAT NO ADJOURMENT SHALL BE GRANTED IN ANY MATTER LISTED BEFORE HER LADYSHIP ON THE GROUND OF NON AVAILABLITY / ILLNESS UNLESS THERE IS AN ADJOURNMENT SLIP IN THE PRESCRIBED FORMAT CIRCULATED AS PER RULES.

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## cmpankaj.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MA	TTERS & APPLICATIONS	·	·	
1	CRL.M.C2516/2025 CRL.M.A. 11280/2025	YASIN ALIAS GILLI V/s THE STATE OF NCT OF DELHI	SHIVENDRA SINGH	
		OTHER DETAILS OF A	ADVOCATES:	OTHER CASE FILED AGAINST SAME P.SFIR NO. :(SUBZI MANDI-195/2017)  BAIL APPLN. 3897/2020 FILED BY YASIN @ GILLI (DISPOSED ON: 2020-12-07)  BAIL APPLN. 3135/2019 FILED BY DEEPAK @ KARTIK (DISPOSED ON: 2020-02-04)  BAIL APPLN. 861/2020 FILED BY ANIL (DISPOSED ON: 2020-05-19)  BAIL APPLN. 1450/2020 FILED BY YASIN @ GILLI (DISPOSED ON: 2020-07-17)  BAIL APPLN. 860/2020 FILED BY YASIN @ GILLI (DISPOSED ON: 2020-05-19)  BAIL APPLN. 1548/2020 FILED BY MOHSIN @ TOTAL (DISPOSED ON: 2020-08-07)  BAIL APPLN. 2047/2021 FILED BY MOHSIN @ TOTAL (DISPOSED ON: 2021-06-14)  BAIL APPLN. 3729/2021 FILED BY YASIN ALIAS GILLI (DISPOSED ON: 2023-03-02)  BAIL APPLN. 684/2023 FILED BY MOHSIN @ TOTAL (DISPOSED ON: 2023-05-10)  BAIL APPLN. 4009/2024 FILED BY YASIN @ GILLI (DISPOSED ON: 2025-02-04)  BAIL APPLN. 4121/2024 FILED BY MOHSIN @ TOTAL (D. OF HEARING: 2025-04-22)

HIGH COURT OF DELHI 12.04.2025.

REGISTRAR(LISTING)